

2025  
HIGH COURT AT CALCUTTA  
APPELLATE SIDE

NOTIFICATION

No. 8543– R (R & M) Dated, the 24<sup>th</sup> day of December’2025

In furtherance of the notices dated 16.05.2025, 30.06.2025, 01.07.2025, 25.08.2025 and 18.12.2025 of the High Court at Calcutta, Appellate Side, with regard to the Written Test (Phase-I) held on 30.08.2025 and Viva Voce (Phase-II) held on 22.12.2025 in the process of the promotional examination to fill up **11 (eleven)** vacancies in the post **Lower Division Assistant** (*under 10% reservation quota*) on the *Appellate Side*, the following result of all **13 (thirteen)** candidates belongs to the cadre/post of *Class-IV/Class-III/Group-D*, prepared according to the marks obtained by them **in descending order**, is being published for general information and their appointment to the posts of *Lower Division Assistant* on the Appellate Side by way of promotion against the declared vacancies as per reservation criteria and promotional/extant rules, if any.

FINAL RESULT

Sl. No.	Name of candidates	Marks obtained in Written Test (Full Marks- 90)  (A)	Average Marks obtained in Viva-voce (Full Marks – 10)  (B)	Total Marks obtained by candidates  (A + B)
1.	Rohan Dey <i>Group- D (R)</i>	76	9	85
2.	Arup Nag (OBC-B) <i>Group – D (R)</i>	75	5	80
3.	Debanshu Debnath (OBC-B) <i>Group- D (R)</i>	75	4	79
4.	Somjit Rajbanshi (S.C.) <i>Duftry</i>	71	7	78
5.	Md. Ariful Hoque (OBC-A) <i>Jamadar</i>	69	8.5	77.5
6.	Debayan Pramanick (OBC-B) <i>Group- D (R)</i>	72	4.5	76.5
7.	Jitendra Shaw <i>Duftry</i>	68	4.5	72.5
8.	Krishna Barai (S.C.) <i>Group-D (R)</i>	63	8.5	71.5
*9.	*Arindam Das (S.C.) <i>Group – D (R)</i>	70	1	71
10.	Sandip Chandra <i>Group- D (R)</i>	61.5	9	70.5
11.	Soumick Ghosh <i>Duftry</i>	63	7	70
*12.	*Md. Arizul Gazi <i>Duftry</i>	67	2	69
13.	Abul Hossen <i>Group-D (R)</i>	60	8	68

N.B:

\* The candidates in serial no. **9** and **12** are not selected for promotion for appointment to the post of Lower Division Assistant on the Appellate Side Establishment, being found not fit and suitable for promotion by the *Interview Board* considering their leave reports, etc. duly approved by the *Hon'ble Recruitment & Promotion (High Court) Committee*.

The 24<sup>th</sup> December, 2025

By Order  
Sd/-  
Registrar  
(Recruitment & Management)  
High Court, Appellate Side, Calcutta